

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO. 3940
TO BE ANSWERED ON 12TH DECEMBER, 2019

RECYCLING OF SHIPS BILL

3940. DR. JAYANTA KUMAR ROY:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has approved the proposal for enactment of Recycling of Ships Bill, 2019 ;
- (b) if so, the details thereof;
- (c) whether the Government has proposed accession to the Hong Kong International Convention for Safe and Environmentally Sound Recycling of Ships, 2009;
- (d) if so, the details thereof; and
- (e) the other steps being taken by the Government for development and regulation of ship breaking and recycling in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

(a) and (b) Yes Sir. The Recycling of Ships Bill, 2019 has been passed by Lok Sabha on 03.12. 2019 and by Rajya Sabha on 09.12.2019.

(c)and (d) Yes Sir. India has acceded to the Hong Kong International Convention for Safe and Environmentally Sound Recycling of Ships, 2009 on 28.11.2019.

(e) Government has issued the Shipbreaking Code (Revised), 2013 to regulate the ship breaking and recycling in the country.
